

# ORISSA HIGH COURT : CUTTACK

## NOTICE

Cuttack, Dated, the 12<sup>th</sup> January, 2018.

Applications are invited for recruitment to one post of Law Reporter in the Court's establishment for a period of one year on a fixed pay (consolidated) of Rs. 25,000/- per month. The said appointment is terminable by giving one month's notice within the meaning of Sub-Rule (iv) of Rule-6 of the High Court of Orissa (Appointment of Staff and Conditions of Service) Rules, 2015.

### ELIGIBILITY CRITERIA

A candidate for the post shall ;

- i) be an advocate of at least 10 years standing practice in the High Court of Orissa and should not be less than 35 years of age by the date of his appointment to the post.

No person shall either be appointed or continued as a Law Reporter after he attains the age of 65 years.

- ii) The selected candidate shall be physically fit and he should obtain a certificate from a registered medical practitioner in this regard.
- iii) Applications should reach the undersigned on or before **09.02.2018**.

2. Every application must be accompanied by the following certificates/ testimonials,

- i) True attested copies of certificates, Degree and Diplomas showing the candidate's qualifications and character etc. including the experience of standing practice at Cuttack in the High Court of Orissa.
- ii) Evidence of age which should ordinarily be the matriculation certificate or its equivalent.
- iii) Candidate must properly attach all enclosures with his / her application.

3. The applicants who have already applied for the said post in pursuance of Court's Notice dtd. 05.08.2017 need not apply.

By Order of the High Court

Sd/-

**Registrar (Judicial)**  
**Orissa High Court, Cuttack**

Memo No. 486 (5) Dated. 12.01. 2018.

XIII- 10/2001 (P.F)

Copy forwarded to :-

1. the District & Sessions Judge, Cuttack with a request for taking necessary steps for display of the above notice in the Notice Board of the Civil & Criminal Courts Bar Association.
2. the Dy. Registrar (Judicial) of the Court with a request to send the above notice along with the Cause List to all the Members of the Bar who are subscribing the List at least for three days i.e., Monday, Wednesday and Friday of any week commencing from 15.01.2018.
3. the Secretary, Orissa High Court Bar Association, Cuttack with a request to kindly display the above notice in the Notice Board of the Bar Association.
4. the Notice Board of the Court,
5. the Officer-in-Charge, N.I.C. Centre, Orissa High Court, Cuttack to upload the above notice in the Court's website.

  
Special Officer (Admn.)